

(To be published in the Gazette of India Extraordinary Part-I, Section-1)

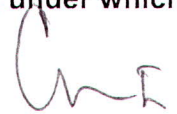
Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

PUBLIC NOTICE No. 26 /2015-2020  
NEW DELHI DATED 1st August, 2018

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-20, the Directorate General of Foreign Trade hereby inserts the list of services falling under the jurisdiction of Services Export Promotion Council which is listed at sl no 22 in Appendix 2T of Appendices and Aayat Niryat Forms of Foreign Trade Policy, 2015-20 in terms of Para 2.91 (b) of HBP 2015-20 with immediate effect:-

S. No.	Name of Export Promotion Councils/ Commodity Boards	Registered Office/Head Office	Details of products falling with their jurisdiction
22.	Services Export Promotion Council (SEPC)	Services Export Promotion Council <b>Head Office</b> 509-511 and 514-518, 5 <sup>th</sup> Floor, Apparel House, Institutional Area, Sector-44, Gurgaon-122003 Tel: +91-124-2587666-68 Fax: +91-124-2587667 Website: www.servicsepc.org E-mail: services.epc@gmail.com	1. Accounting/Auditing and Book Keeping Services 2. Advertising Services 3. Architectural Services 4. Consultancy Services 5. Distribution Services 6. Educational Services 7. Entertainment Services including Audio-Visual Services 8. Environmental Services 9. Healthcare Services 10. Hotel And Tourism Services 11. Legal Services 12. Maritime Transport 13. Marketing Research and Public Opinion Polling Services/ Management Services 14. Printing and Publishing 15. Others

**2. Effect of this Public Notice: An "Others" Category has been added to the list of 14 service sectors of Services Export Promotion Council (SEPC), under which SEPC shall issue RCMC**

  
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F.No.01/93/180/08/AM-19/PC-2 (B)/e- 11168